

**DIVISION BENCH**

**ITEM NO.1**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP NO.17/ALD/2024  
(First Motion)**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 25<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>TIWARI SHEET GRAH PRIVATE LIMITED WITH TIWARI COLD STORAGE PRIVATE LIMITED</b>
<b>UNDER SECTION</b>	<b>230/232 OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Anuj Kumar, Adv.

*: For the Applicant Companies*

**ORDER**

- 1. At the request of Ld. Counsel, Sh. Anuj Kumar representing the Applicant Companies, the matter is adjourned for further hearing on 2<sup>nd</sup> May, 2024.**

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

**25<sup>th</sup> April, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*